

ITEM NO.44

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 933/2015

PRAVEEN YADAV & ORS

Appellant(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 04/03/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Daya Krishan Sharma,Adv.

For Respondent(s)

Ms.Archana Singh,Adv.

Mr. Abhishth Kumar,Adv.

Ms.Shriya Raj Chauhan,adv.

Mr. Sudarshan Rajan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 20.01.2016 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB